

Sub: Report of the Joint Committee in Original Application No. 1208 of 2024 titled as Tejasvi Minhas Vs Punjab Public Works Department Division Jalandhar, in pursuance of the order dated 06.05.2025 passed by the Hon'ble National Green Tribunal, New Delhi.

The captioned case was listed before the Hon'ble National Green Tribunal on 06.05.2025, in which the Hon'ble Commission has passed an order, the operating paras of which are as under:-

"8. The only issue which needs consideration in the circumstances mentioned above is the survival of the 100 trees which have been planted. Learned counsel appearing for the respondents no. 1, 5 and 6 has pointed out that these 100 trees have been planted in December, 2024. Hence, their survival needs to be monitored and if the trees have not survived further plantation/action is required to be taken.

9. In these circumstances, we direct that the joint Committee which was formed by the Tribunal by order dated 03.10.2024 will visit the site of plantation of 100 trees, ascertain the number of trees which have survived till now and will ensure plantation of tree in place of non surviving trees and submit the report before the Tribunal within eight weeks through email to Registrar General and if it is found necessary the matter may be listed for consideration before the Bench.

10. The OA is accordingly disposed of."

2. That in accordance with the aforesaid directions, the Joint Committee, under the chairmanship of Deputy Commissioner, Jalandhar, visited the plantation sites on **25.06.2025** to assess the survival status of the 100 trees. During site inspection, following members of the Joint Committee were present:-

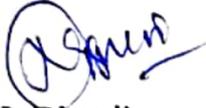
1.	Dr.Himanshu Aggarwal, IAS	Deputy Commissioner Jalandhar cum Chairman Joint Committee
2.	Sh. N.K. Dimri,	Member cum Representative of Dy. Dir. Gen. MoEF, Chandigarh
3.	Sh. Jagdish Parsad Meena	Member cum SC-'D' CPCB, RD, Chandigarh
4.	Sh. Jarnail Singh	DFO cum Member cum Representative of PCCF (HoFF), Mohali

Besides above, Civil Surgeon, Jalandhar, XEN, PWD, Provincial Division (B&R), Jalandhar and officials from ESI Hospital, Jalandhar were also present during joint inspection.

3. Upon field verification, the Committee observed that:

- 100 saplings were initially planted by the PWD in front of ESI Hospital and Civil Hospital, Jalandhar in December 2024.
- Due to adverse climatic conditions—severe winter followed by extreme summer heat—only 25 saplings have survived.
- The remaining 75 non-surviving plants have already been replaced with new saplings of the *Kadam* species.
- The Committee further directed Civil Surgeon, Jalandhar and Officers of ESI Hospital, Jalandhar to ensure continuous monitoring and immediate replacement of any plant that does not survive in the future.
- As of the date of inspection, all plants were found to be in healthy condition and proper care is being taken.
- The Executive Engineer, PWD (B&R), Provincial Division, Jalandhar assured the Committee that, considering the ongoing monsoon season which is conducive for plantation, additional saplings will be planted by the department in the coming weeks to enhance the green cover in the area. The plantation drive will be carried out in consultation with the Forest Department to ensure the selection of suitable indigenous species and proper post-plantation care.

The above factual report of the Joint Committee is being submitted for consideration of Hon'ble NGT, which may kindly be taken on record. The Joint Committee shall abide by further directions of the Hon'ble NGT in the matter.



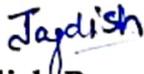
(N.K. Dimri),

Member cum Representative of
Dy. Dir. Gen. MoEF, Chandigarh



(Jarnail Singh)

DFO cum Member cum
Representative of PCCF (HoFF),
Mohali



(Jagdish Parsad Meena)

Member cum SC-'D' CPCB, RD,
Chandigarh

Deputy

**Jalandhar cum Chairman Joint
Committee**



Commissioner